

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO 358 OF 2018 &
IA NO. 1273 OF 2018 & IA No. 575 of 2019

Dated: 9th May, 2019

In the matter of:

GRIDCO Limited

Versus

.... Appellant(s)

M/s. Vedanta Limited & Ors

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **28.08.2019.**

PS/Court Master

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